GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA STARRED QUESTION NO.*40

TO BE ANSWERED ON THE 1ST DECEMBER, 2015/AGRAHAYANA 10,1937 (SAKA)

NATURAL CALAMITIES

*40. SHRI VENKATESH BABU T.G.:
MOHAMMED FAIZAL:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether various parts of the country have been affected by natural calamities including heatwave, heavy rains, cloud burst, floods, earthquakes, landslides and cyclonic storms in the recent past;
- (b) if so, the details thereof and the total number of such incidents reported along with the number of persons died/injured, damage to property, cattle/animals killed separately during each of the last three years and the current year, State-wise;
- (c) the total funds allocated/released for relief operations and providing compensation to the affected people along with the steps taken to increase the financial aid during the said period, State-wise;
- (d) whether the Government has identified the areas that are prone to natural calamities in the country and if so, the details and outcome thereof; and
- (e) whether any contingent and long term plans have been drawn to minimize the impact of such calamities and if so, the details thereof along with the steps taken to declare the flood and also land erosion in Assam as natural calamity?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN LOK SABHA STARRED QUESTION NO.*40 FOR 01.12.2015

- (a)&(b): Yes Madam. The details of the losses due to natural disasters reported by the State Governments/ Union Territories during the last 3 years and current year are at Annexure-I.
- (c): The concerned State Governments undertake relief operations in the wake of natural disasters from the State Disaster Response Fund (SDRF) already placed at their disposal. When the available resources under the SDRF are inadequate, an additional assistance is extended from the National Disaster Response Fund (NDRF) by following the laid down procedure, which includes an assessment based on the visit of an Inter-Ministerial Central Team. The financial assistance is towards relief and not for compensation of loss as suffered.

Details of allocation and releases from SDRF and NDRF during the last three years and current year are given in Annexure-II.

(d)&(e): India, due to its unique geo-climatic and socio-economic conditions, has been vulnerable in varying degrees, to various disasters like floods, droughts, cyclones, tsunamis, earthquakes, landslides, avalanches and forest fire. Earthquake prone / seismic zones have been identified and mapped under the auspices of Bureau of Indian Standard [IS 1983 (part I); 2002]. The country is grouped into four seismic zones viz; zone-II, III, IV and V. Of these, zone V is seismically the most quake prone region, while zone-II is the least. The entire areas of Himalayan region from Jammu & Kashmir to Arunachal Pradesh lies either in seismic zone IV or V. This region is prone to earthquakes and related natural calamities. The hilly regions are mainly vulnerable to the heavy rainfall leading to flash floods/ floods, landslides and avalanches. 12% land is prone to flood and river erosion; out of 7,516 km. Coast line, 5,700 km is prone to cyclones and tsunamis; 68% of the cultivable land is vulnerable to drought.

The issue of inclusion of any disaster in the list of notified natural disasters has traditionally been considered by the successive Finance Commissions set up under the clause (1) of article 280 of the Constitution from time-to-time. The 14th Finance Commission has already listed out the natural calamities viz. cyclone, drought, earthquake, fire, floods, tsunami,

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hailstorm, avalanches, cloud burst, landslides, pest attack and cold wave/frost. Erosion is not included/ covered in the centrally notified list of natural disasters eligible for relief under the SDRF/ NDRF. However, considering the need for flexibility in regard to state-specific disasters, the 14th Finance Commission has recommended that expenditure for providing immediate relief to the victims of State-specific disasters within the local context in the State, which are not included in the notified list of disasters, can be met from SDRF within the limit of 10% of the annual fund allocation of the SDRF subject to fulfillment of certain conditions and norms.

The Government of India has approved the central sponsored scheme of National Cyclone Risk Mitigation Project (NCRMP) Phase-I and Phase-II for the States of Andhra Pradesh, Odisha, Goa, Gujarat, Karnataka, Kerala, Maharashtra and West Bengal. The project is expected to benefit coastal people and to help protection of coastal land in these States.

The Schemes for flood & erosion control are planned, funded and executed by the State Governments concerned. The role of the Central Government is of a technical, catalytic and promotional nature. As part of its endeavour to assist the States in the management of floods, the Central Government supports the Plan Scheme 'Flood Management Programme', which is implemented by the State Water Resources Departments. It seeks to improve the existing disaster management practices and to mitigate, control and help reduction of the adverse impact of floods and control erosion in the country including in the State of Assam.

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State-wise details of damage due to Cyclonic storms/ heavy rains/ floods/ landslides/ earthquake etc. during the years 2012-13 to 2015-16

(Provisional)

	State	Year															
SI. No.		2012-13				2013-14				2014-15				2015-16 (as on 24.11.15)			
		lives lost	Cattle lost	Houses	Crops area (in	lives lost	Cattle lost	Houses	Crops area (in	lives lost	Cattle lost	Houses	Crops area (in	lives	Cattle	Houses	Crops
		(No.)	(No.)	(No.)	lakh ha.)	(No.)	(No.)	(No.)	lakh ha.)	(No.)	(No.)	(No.)	lakh ha.)	lost (No.)	lost (No.)	(No.)	area (in lakh ha.)
1	Andhra Pr.	61	1858	30973	8.37	60	2517	59639	13.12	61	4777	40379	3.30	54	759	19186	3.10
2	Arunachal Pr.	70	891	1819	0.1254	52	401	2316	2.20	61	1992	2742	0.28	20	1237	550	0.14
3	Assam	168	9921	531186	3.28				0.013	90	8961	138000	3.67	64	2488	61434	3.29
4	Bihar	8		1713	0.08	231	6458	156986	4.00	144	28	5621	1.16	158	51	130576	8.08
5	Chhattisgarh	5	65							27	199	6053	0.004				
6	Gujarat	26	67	2676		186	274	407		27	112	875		156	19388	62006	2.59
7	Goa	1	2	34				139	0.04			41					
8	Himachal Pr.	29	127	2449	1.57	52	23648	5633	0.53	45	698	1963	0.136	133	686	3264	0.43
9	J & K					30	74	72574		304	61326	253184	6.48	21	97	1989	
10	Karnataka					86	286	11061	2.27	27	85	19125	0.91				
11	Kerala	47	619	2455	0.172	182	1366	10672	0.11	132	527	8292	0.20	67	4	6431	
12	Madhya Pr.					390	1166	22816	9.25								
13	Maharashtra					365	2164	147369	7.49	151	53	44		2			
14	Manipur												1	16		4679	0.39
15	Meghalaya									66	8822	10701	0.159	5		4	
16	Mizoram			1					-				1				
17	Nagaland	36	2560	5253	0.97		2680	982	0.08	17	2860	14537	0.31	5		180	0.04
18	Odisha	4		522	0.02	59	5688	474250	11.00	50	672	83140	3.65	5		839	
19	Punjab	8	3034	149	0.0271	41	954	9774	4.00	31	127	24795	1.06	11	14	126	
20	Rajasthan													40		17	
21	Sikkim	47	105	2780	0.10				-					1	1	2012	
22	Tamil Nadu	15	90	4831	0.173					75	341	3750		169	2038	102917	0.92
23	Tripura									21		1139	0.015	1		11179	
24	Uttar Pradesh	17		1344	0.04326	380	519	54994	7.97	132	107	75564	5.00	40	15	14	
25	Uttarakhand	201	772	5569	0.3854	3547	9470	10625	0.36	66	348	1824	0.013	31	177	410	
26	West Bengal	241	4234	77981	0.02148	183	45285	169296	1.31	169	145	33621	0.508	193	23120	822978	13.02
	Total	984	24345	671734	15.337	5844	102950	1209533	63.74	1696	92180	725390	26.855	1192	50075	1230791	32.00

Statement showing State-wise details of allocation and releases of SDRF and NDRF during the years 2012-13 to 2015-16

(Rs. in crore)

									(Rs. in crore)				
CI				ınder SDRF			tre's share of	1	Released from NDRF				
SI. No.	State	2012-13	2013-14	2014-15	2015-16	2012-13	2013-14	2014-15	2015-16 (till date)	2012-13	2013-14	2014-15	2015-16(till date)
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1	Andhra Pr.	560.99	589.04	367.26 @	440.00	420.74	520.89	230.85	330.00	0.00	763.53	578.03	181.63
2	Arunachal Pr.		42.54	44.67	52.00		38.29			100.44	140.46	125.96	
3		40.51	305.35	320.62	460.00	36.46	68.77	40.20	23.40	45.00	0.00	0.00	
4	Assam Bihar	290.81	387.21	406.57	469.00	455.00 #	290.41	425.97 #	414.00	0.00	0.00	0.00	
5		368.77	175.17	183.93	241.00	276.58	128.25 #	304.93	175.87	0.00	0.00	0.00	
	Chhattisgarh	166.83	3.43	3.60	4.00	122.145	3.735 #	134.665	159.35	0.00	0.00	0.00	
6	Goa	3.27	581.27	610.33	705.00	1.165	435.95	3.985	1.50	0.00	0.00		
7	Gujarat	553.59	223.31	234.48	308.00	415.19	235.46 #	457.75	264.375	0.00	0.00	0.00	
8	Haryana	212.68	151.38	158.95	236.00	75.95	136.24	255.41	203.43	45.98	95.84	0.00	
9	Himachal Pr.	144.17		209.62		129.75		143.06	106.20			65.30	82.215
10	J & K	190.13	199.64		255.00	//.605	123.73	278.50 "	114.50	0.00	0.00	43.53	
11	Jharkhand	286.04	300.34	315.36	364.00	214.53	225.26	236.52	136.50	0.00	0.00	0.00	
12	Karnataka	177.46	186.33	195.65	276.00	133.10	139.75	146.74	207.00	679.54	245.68	271.38	105.33
13	Kerala	144.51	151.74	159.33	185.00	100.68	121.51	119.50	69.375	34.27	61.74	0.00	
14	Madhya Pr.	433.01	454.66	477.39	877.00	324.76	341.00	358.04	328.875	0.00	502.59	83.13	
15	Maharashtra	488.06	512.46	538.08	1483.00	357.33 ^{#*}	567.375 #	403.56	1112.25	1824.52	1269.11	1426.95	
16	Manipur	7.96	8.36	8.78	19.00	10.57 #	7.52	3.95	21.05 #	0.00	0.00	0.00	
17	Meghalaya	16.15	16.96	17.81	24.00	14.19 #	22.53 #	16.03	10.80	0.00	0.00	30.56	
18	Mizoram	9.43	9.90	10.40	17.00	8.30 #*	13.145 #	9.36	7.65	0.00	0.00	0.00	
19	Nagaland	5.48	5.75	6.04	10.00	11.87 #*	5.18	5.44	4.50	0.00	36.60	19.43	
20	Odisha	431.72	453.31	475.98	747.00	323.79	419.99	276.98	280.125	6.19	750.00	0.00	
21	Punjab	245.77	258.06	270.96	390.00	272.105 #	193.55	203.22	146.25	0.00	0.00	0.00	
22	Rajasthan	662.22	695.33	730.10	1103.00	496.67	521.50	547.58	827.25	0.00	0.00	0.00	1378.13
23	Sikkim	25.08	26.33	27.65	31.00	22.57	23.70	24.89	13.95	74.347	1.018	0.00	
24	Tamil Nadu	323.61	339.79	356.78	679.00	121.355	376.19 #	133.795	643.045 #	0.00	453.87	0.00	
25	Telangana			251.23 @	274.00			153.90	102.75			18.51	83.74
26	Tripura	21.29	22.35	23.47	31.00	9.58	29.70 #	21.12	13.95	0.00	0.00	0.00	
27	Uttar Pradesh	424.89	446.13	468.44	675.00	318.67	334.60	351.33	253.125	0.00	0.00	581.29	2801.59
28	Uttarakhand	129.72	136.22	143.02	210.00	205.595	145.00 #	64.295	158.86	0.00	329.50	216.81	
29	West Bengal	336.07	352.87	370.51	516.00	252.05	264.65	277.88	387.00	0.00	0.00	0.00	
	Total	6700.22	7035.23	7387.01	11081.00	5208.29	6034.08	5629.45	6516.93	2810.29	4649.94	3460.88	4632.639

^{*} Centre's share of CRF/SDRF not released for want of information relating to crediting of earlier released funds, utilisation certificate and annual report.

[#] Including arrears of CRF/ SDRF for the previous year.

[@] Rs. 79.11 cr. was released on 20-11-13, in advance to undivided State of Andhra Pradesh.